

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 195/2023

NDOH: 11.01.2024

IN THE MATTER OF:

Vivek Mahana

.....Applicant

Versus

Govt. of NCT of Delhi

.....Respondent

Most respectfully showeth that:

This is in compliance of the order dated 31.10.2023 issued by the Hon'ble Principal Bench, whereby, a joint committee comprising DPCC and District Magistrate, South-West was constituted to visit the site to collect relevant information and submit a factual report within six weeks before the Hon'ble Bench regarding grievance petition filed by the applicant Sh. Vivek Mahana

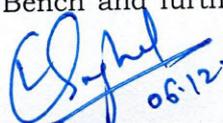
In this regard, a joint inspection by DM (South-West), SDM (Kapashera) and JEE (DPCC), was carried out basis which the relevant information of inspection is being submitted as under:

1. The unit visited i.e. Krishna Green by Mapple Gold is a Banquet Hall at H1 Pushpanjali Farm NH-8 link road Dwarka Bharthal road South West. During the time of inspection, function/Party was also going on in the banquet Hall.
2. There is no discharge of sewage observed on open land or the road during the time of inspection.
3. It is observed that the unit has installed an Effluent treatment Plant for the treatment of Waste water generated in the kitchen, and it is informed by the representative of the unit that after treatment the treated effluent is used for gardening purposes in the premises. It is also informed that the oil and grease/sludge collected in the oil and grease trap is disposed through septic container vehicles.
4. It is observed that there is a service road in front of the Banquet Hall and no traffic congestion was observed outside the banquet hall as the adjacent property No- H2 & H3 is being used for parking of vehicles.
5. There are two DG sets of capacity 250 KVA and 500 KVA respectively installed in the banquet hall. Both the DG sets are acoustic/sound proof. Representative of the unit showed the noise monitoring report of both DG sets to the officials wherein noise levels are found within the permissible limit as per report. Also during the time of inspection DG sets were not found operational. Reports are attached.
6. The unit has valid consent to operate from DPCC which is valid up to 25.05.2033.
7. Unit has also produced receipt of MCD wherein amount 56, 67,327/- has been deposited under self-assessment scheme for holding social functions at the farm for the period July-2023 to December 2023. Receipt is attached.
8. Photographs of the unit are attached.

The report is hereby submitted for kind perusal of the Hon'ble Bench and further necessary directions please.

Enclosures:

1. Reports submitted by DPCC
2. Photographs of the property in question.


 06.12.23
(LAKSHAY SINGHAL, IAS)
DISTRICT MAGISTRATE
DISTT. SOUTH-WEST
LAKSHAY SINGHAL, IAS
 District Magistrate
 South-West Delhi
 Old Terminal Tax Building
 Kapashera, New Delhi-110037

TEST CERTIFICATE

Sample : DG Noise Monitoring		Report No. : 22011627/B
Sample Description: DG Set 500 KVA		
Party's Ref No.: Nil		Report Issue Date: 10/06/2023
Customer Name & Address : M/s Krishna Green by Mapple Gold H-1, Pushpanjali Farms, NH-8, Link Road Dwarka, Bharthal, Road, South West Delhi-110061		Job Code : STRC/22011627
		Sample Received On : 09/06/2023
		Date of Testing : 09/06/2023 To 10/06/2023
		Sample quantity : 1 Point
Sample Condition	Not Applicable	
Sampling Date	08/06/2023	
Capacity of Generators	500 KVA	

TEST RESULTS

S.No.	Test Parameters	Test Result	Permissible Limit as per CPCB	Test Method	Conformity
Chemical Testing-Atmospheric Pollution-Source Noise Levels-DG Set 500 KVA					
1	Noise Level dB(A), Inside the Acoustic Enclosure	95.4	-	IS:9989:1981	-
2	Noise Level dB(A), Outside the Acoustic Enclosure Distance of 1.0m	70.4	75 Max.	IS:9989:1981	Yes

Note : The maximum permissible sound pressure level, for diesel generator sets with rated capacity up to 1000 KVA, Shall be less then 75 dB at 1 meter from the enclosure surface.
Ref. to Protocol: Noise Pollution (Regulation and Control) Rules 2000, Under Environment Protection Act 1986.

Decision Rule: The decision rule as per SOP DR01 is applied wherever statement of conformity to a specification or standard provided in the test report.

*****End of Report*****

22011627/B-1



Format No.: STRC/7.8/F/TC/Z/02

Santram Rajput

Santram Rajput
Technical Manager

Page No.: 1 of 1

Scan QR Code to verify the authenticity of Report.

(1) The Test results listed refer only to tested samples and applicable parameters. Endorsement of product is neither inferred nor implied.(2) Total liability of our Lab is limited to the invoiced amount. (3) Sample(s) are retained for 7 days (in case of perishable items) and 30 days for non perishable samples or unless otherwise specified. (4) This Test Report is not to be reproduced wholly or in part and cannot be used as an evidence in the court of Law and should not be used in any advertising media without our special permission in writing. (5) The Test Report refer to the sample submitted to us and not drawn by Sigma Test & Research Centre unless mentioned otherwise.

TEST CERTIFICATE

Sample : DG Noise Monitoring		Report No. : 22011626/B
Sample Description: DG Set 250 KVA		
Party's Ref No.: Nil		Report Issue Date: 10/06/2023
Customer Name & Address : M/s Krishna Green by Mapple Gold H-1, Pushpanjali Farms, NH-8, Link Road Dwarka, Bharthal, Road, South West Delhi-110061		Job Code : STRC/22011626
		Sample Received On : 09/06/2023
		Date of Testing : 09/06/2023 To 10/06/2023
		Sample quantity : 1 Point
Sample Condition	Not Applicable	
Sampling Date	08/06/2023	
Capacity of Generators	250 KVA	

TEST RESULTS

S.No.	Test Parameters	Test Result	Permissible Limit as per CPCB	Test Method	Conformity
Chemical Testing-Atmospheric Pollution-Source Noise Levels -DG Set 250 KVA					
1	Noise Level dB(A), Inside the acoustic enclosure	95.0	-	IS:9989:1981	-
2	Noise Level dB(A), Outside the acoustic enclosure Distance of 1.0m	69.6	75 Max.	IS:9989:1981	Yes

Note : The maximum permissible sound pressure level, for diesel generator sets with rated capacity up to 1000 KVA, Shall be less then 75 dB at 1 meter from the enclosure surface.
Ref. to Protocol: Noise Pollution (Regulation and Control) Rules 2000, Under Environment Protection Act 1986.

Decision Rule: The decision rule as per SOP DR01 is applied wherever statement of conformity to a specification or standard provided in the test report.

*****End of Report*****

22011626/B-1



Format No.: STRC/7.8/F/TC/Z/02

Santram Rajput

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Technical Manager

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Krishna Green Farms

Under Self Assessment
Scheme for Farm House

दिल्ली नगर निगम
MUNICIPAL CORPORATION OF DELHI



Form CI-1

Visit us at : www.mcdonline.gov.in

नाम/Name

Ashok Kumar Dussad

रसीद/RECEIPT

पता/Address

H-1, Pushpangli, NH-8

No. : ED

सम्पर्क/Contact No.

Dwarka Link Road, New
Delhi.

दिनांक/Date 9-8-23

उद्देश्य/Purpose

विभाग/Department

क्षेत्र/Zone

Bldg/062

71797

Below mentioned amount received, will be credited to the concerned accounts.

लेखाशीर्ष/Head of A/c	विवरण/Particulars	राशि/Amount
2-115-0160	691878 of 7-8-23 Amount deposited under self assessment scheme for holding social functions at above farm for the period JULY-2023 TO Dec-2023	56,67,327

राशि (शब्दों में)/Amount (in words)

नकद/चैक/डी.डी. नं./Cash/Cheque/DD No.

Fifty six Lakh sixty seven
thousand three hundred twenty
seven only

कुल/Total :

56,67,327

शाखा/Branch :

चैक भुगतान स्वीकृत होने की स्थिति में।

Cheque subject to realisation/authorisation.

Signature of
Personnel Issuing Receipt
with Name & Designation



 **GPS Map Camera**



Delhi, Delhi, India
H-5 Pushpanjali farms, UER II, Bharthal, Delhi, 110037, India
Lat 28.542892°
Long 77.064067°
02/12/23 07:11 PM GMT +05:30



 **GPS Map Camera**



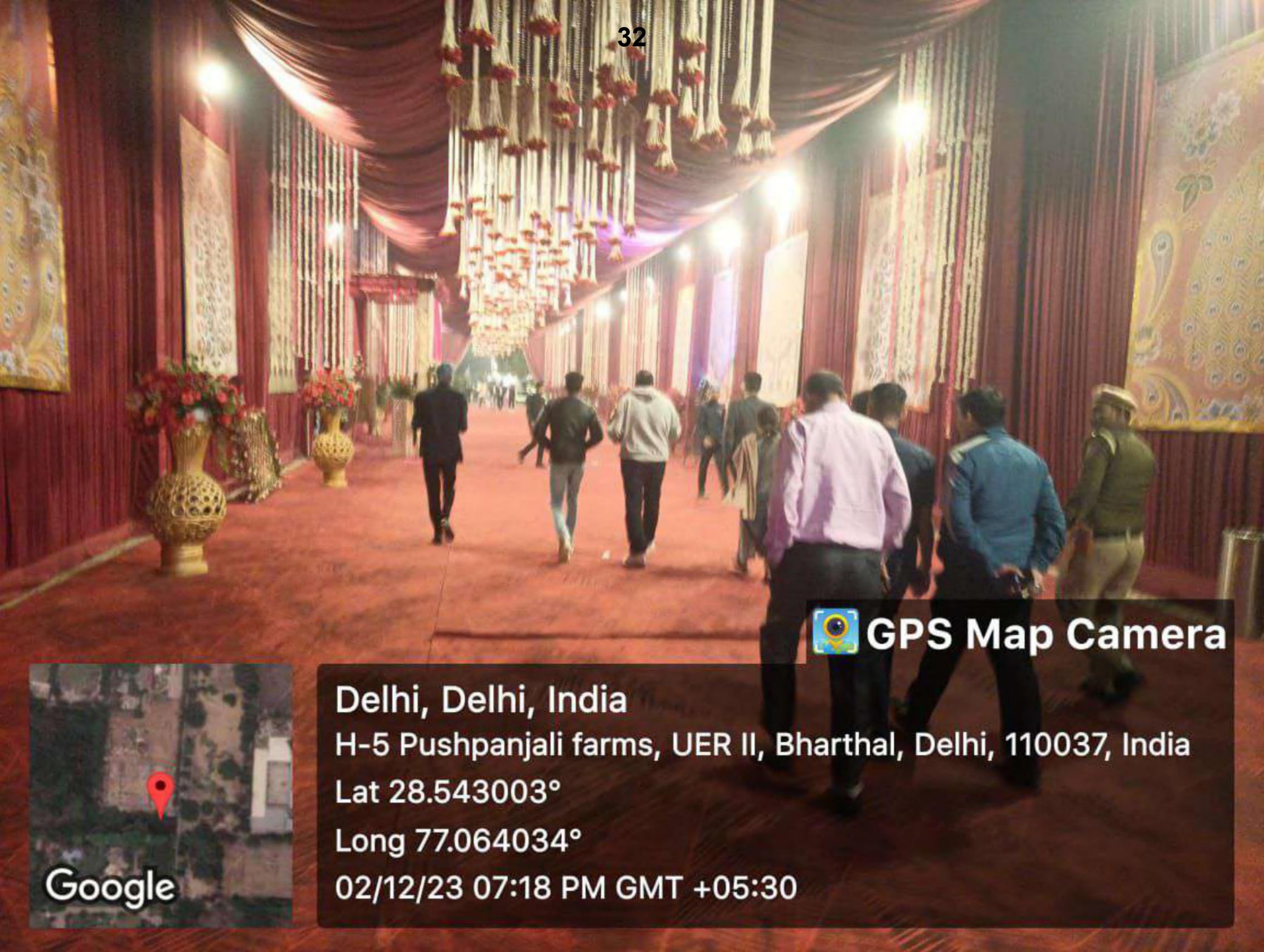
Gurugram, Delhi, India
G3V7+PM5, H-1 Rd, Block H, DLF Phase 1, Pushpanjali Farms, Gurugram,
Delhi, 122002, India
Lat 28.544247°
Long 77.064193°
02/12/23 07:11 PM GMT +05:30



 **GPS Map Camera**



Delhi, Delhi, India
H-5 Pushpanjali farms, UER II, Bharthal, Delhi, 110037, India
Lat 28.542892°
Long 77.064067°
02/12/23 07:11 PM GMT +05:30



 **GPS Map Camera**



Delhi, Delhi, India
H-5 Pushpanjali farms, UER II, Bharthal, Delhi, 110037, India
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Long 77.064034°
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GPS Map Camera

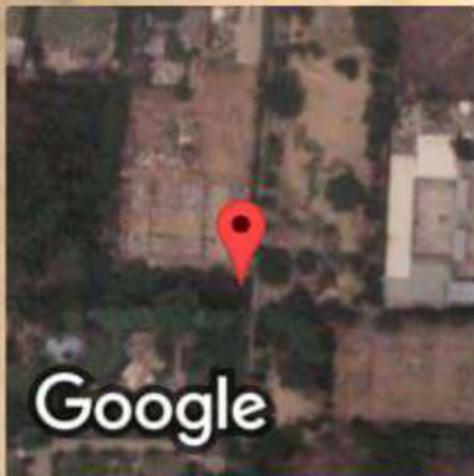
Delhi, Delhi, India

H-5 Pushpanjali farms, UER II, Bharthal, Delhi, 110037, India

Lat 28.54299°

Long 77.064128°

02/12/23 07:15 PM GMT +05:30



Google



 **GPS Map Camera**



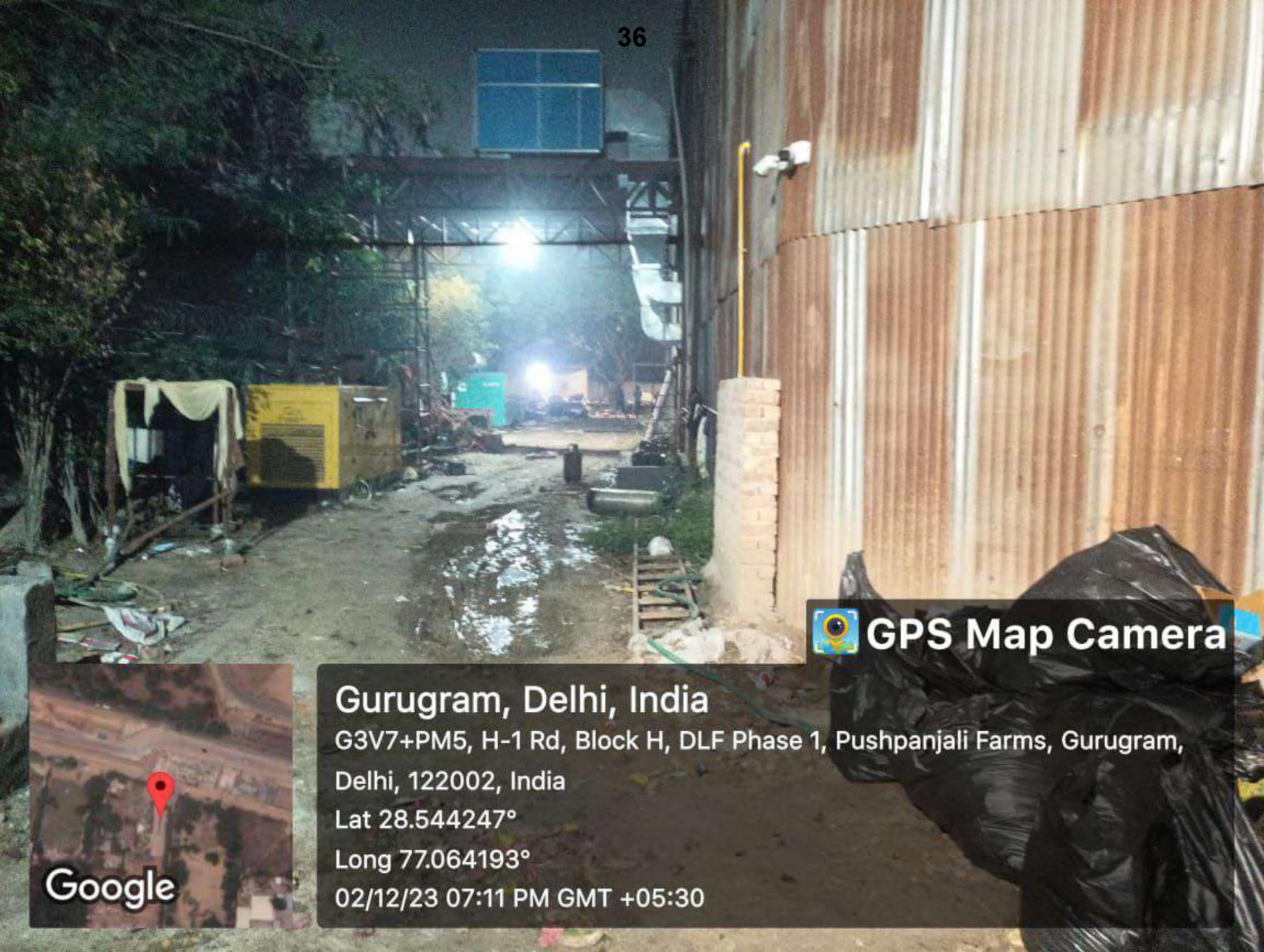
Gurugram, Delhi, India
G3V7+PM5, H-1 Rd, Block H, DLF Phase 1, Pushpanjali Farms, Gurugram,
Delhi, 122002, India
Lat 28.543836°
Long 77.064081°
02/12/23 07:20 PM GMT +05:30



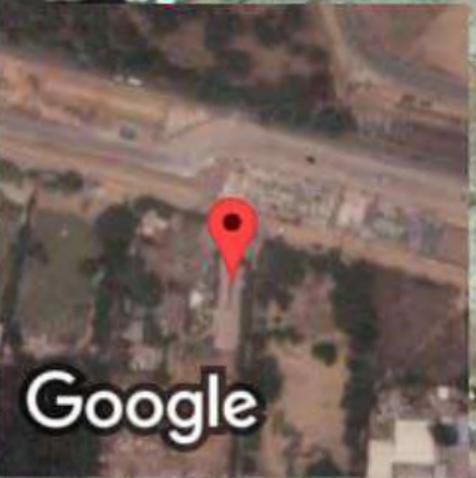
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Delhi, Delhi, India
H-5 Pushpanjali farms, UER II, Bharthal, Delhi, 110037, India
Lat 28.54293°
Long 77.064061°
02/12/23 07:13 PM GMT +05:30



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Gurugram, Delhi, India
G3V7+PM5, H-1 Rd, Block H, DLF Phase 1, Pushpanjali Farms, Gurugram,
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Long 77.064193°
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